## GOVT. OF ARUNACHAL PRADESH DEPARTMENT OF FINANCE DIRECTORATE OF ACCOUNTS AND TREASURIES <u>ITANAGAR</u>.

## Notification

No. DA/X/17/2014-19 (Pt.-II):

Itanagar, Dated 11 / 06/2023

WHEREAS, in the data management process of National Pension System (NPS) the 'Auto Choice' option only was allowed uptill now, in the NPS Portal, in the absence of any application for change in the scheme Preference.

AND WHEREAS, the Department of Finance Services, Ministry of Finance, Govt. of India has issued Gazette Notification F.No.1/3/2016-PR dated 31.01.2019 to make "Auto Choice" or "Active Choice" option under the National Pension System (NPS).

AND WHEREAS, application has been received to opt "Active Choice" under the National Pension System (NPS).

AND WHEREAS, the Pension Fund Regulatory and Development Authority, Govt. of India, issued Circular No. PFRDA/17/08/0031/2017-SUP-SG dated 01/06/2020, under provisions of Gazette Notification F.No.1/3/2016-PR dated 31.01.2019 based on internal approvals and notification without seeking the Authority's approval.

NOW, THEREFORE, the Governor of Arunachal Pradesh is pleased to allow the NPS subscribers to choose 'Active Choice' option in Tier I account of NPS, if he or she desires to change the scheme or the investment pattern of their Pension Fund, in the manner prescribed below:-

- Choice of Pension Fund. The NPS subscribers under the Govt. of Arunachal Pradesh are henceforth, allowed to choose any one of the pension funds including private sector pension funds. They could change their option once in a year. However, the current provision of combination of the Public- Sector Pension Funds will be available as the default option for both existing as well as new subscribers.
- Choice of Investment pattern. The following options for investment choices are hereby offered to State Government NPSsubscribers: -
- (a) Government employees who prefer a fixed return with minimum amount of risk may exercise an option to invest 100 % of the funds in Government securities (scheme G).
- (b) Government employees who prefer higher returns may opt for one of the following two life cycle-based schemes.
  - Conservative Life Cycle Fund with maximum exposure to equity capped at 25% -LC-25.

- (ii) Moderate Life Cycle Fund with maximum exposure to equity capped at 50% -LC-50.
- (c) However, the existing scheme in which funds are allocated by the PFRDA among the three Public Sector Undertaking fund managers based on their past performance in accordance with the guidelines of PFRDA for government employees shall continue as default scheme for both existing and new subscribers.
- (d) The implementation of choices for the Legacy Corpus: It may be practically difficult for the PFRDA to allow Government subscribers to change the Pension Funds or Investment pattern in respect of the accumulated corpus, in one go. Therefore, for the present, change in the Pension Funds or investment pattern is allowed in respect of incremental flows only.
- (e) Transfer of Legacy Corpus in a reasonable time frame: PFRDA may draw up a scheme for transfer of accumulated corpus as per new choices of Government subscribers in a reasonable time frame. Once PFRDA draws up this scheme, change in the Pension Funds or investment pattern may be allowed in respect of the accumulated corpus in accordance with that scheme.

However, the Choice of Pension Fund and the investment pattern as elaborated above, shall be done at their own risk.

This Notification shall come into force on the date of its issue and shall remain in force until further order.

(Dr. SharatChauhan, IAS)
Principal Secretary (Finance)
Govt. ofArunachal Pradesh
Itanagar.

Memo No. DA/X/17/2014-19(Pt.-II) | Itanagar, Dated 26/07/2023 Copy to:- \$9/-\$9/

- 1. The Secretary to Governor, Arunachal Pradesh, Itanagar.
- 2. The PPS to the Honorable Chief Minister, Arunachal Pradesh, Itanagar.
- The PS to the Honorable Deputy Chief Minister, Arunachal Pradesh, Itanagar.
- 4. The PS to the Speaker, Arunachal Pradesh, Itanagar.
- 5. The PS to the Deputy Speaker, Arunachal Pradesh, Itanagar.
- 6. The PS to all the Ministers, Arunachal Pradesh, Itanagar.

- The PS to the Chairperson Arunachal Pradesh State Women Welfare Board, Govt. of Arunachal Pradesh, Itanagar.
- The Under Secretary to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar.
- 9. The Principal Accountant General, Arunachal Pradesh, Itanagar.
- The Principal Chief Conservator of Forest, Govt. of Arunachal Pradesh, Itanagar.
- The Principal Resident Commissioner, Govt. of Arunachal Pradesh, Arunachal Bhawan Chanakyapuri, Kautilya Marg, New Delhi-110021.
- All the Commissioners / Principal Secretaries / Secretaries, Govt. of Arunachal Pradesh, Itanagar.
- The Registrar, Guwahati High Court Permanent Bench, Arunachal Pradesh, Itanagar. ESS-Sector, Itanagar.
- The Director of Accounts & Treasuries, Govt. of Arunachal Pradesh, Itanagar.
- The Director of Information, Public Relations and Printing, Govt. of Arunachal Pradesh, Naharlagun, for publication in the official Gazette.
- 16. The Directors, Audit & Pension / Administrative Training Institute / Animal Husbandry & Veterinary / APEDA / Art & Culture / Border Longding Affairs / Civil Affairs / Department of Tirap, Changlang & Aviation / Disaster Management / Economics & Statistics / Fire & Emergency Service / Fisheries / Food & Civil Supplies / Geology & Mining / Health Services / Medical Education (Training & Research) / Family Welfare / Horticulture / Higher & Technical Education / Elementary Education / Secondary Education / Indigenous Affairs / Industries / Information & Public Relations / Karmik & Adhyatmik (Chos- Rig) Affairs / Land Management / Panchayati raj / State Planning, Monitoring & Evaluation /Public Libraries / Research / Rural Development / State Council for IT & E-Governance / Skill Development & Entrepreneurship/ Social Justice, Empowerment & Tribal Affairs / Sports / Youth Affairs / Trade & Commerce / Textile & Handicrafts / Town Planning & ULB / Tourism / Transport / Woman & Child Development, Govt. of Arunachal Pradesh, Itanagar / Naharlagun / Nirjuli, for wide circulation to all their sub-ordinate offices.
- 17. The Chief Estate Officer, Govt. of Arunachal Pradesh, Naharlagun.
- The Registrar of Cooperative Societies, Govt. of Arunachal Pradesh, Naharlagun.
- The Controller of Legal Metrology & Consumer Affairs, Govt. of Arunachal Pradesh, Naharlagun.

- 20. The Deputy Commissioner, Tawang / West Kameng / East Kameng / Pakke- Kesang / KurungKumey / Papum Pare / Capital- Complex, Itanagar /Lower Subansiri / Kamle / Kra-Daadi / UpperSubansiri / LowerSiang / Lepa Rada / West Siang / Shi Yomi / Siang / Upper Siang / East Siang / Dibang Valley / Lower Dibang Valley / Lohit / Namsai / Changlang / Tirap / Anjaw / Longding. Govt. of Arunachal Pradesh.
- The Chief Engineer, Hydro Power, Planning & Design / West Zone / East Zone / Monitoring, Govt. of Arunachal Pradesh, Itanagar.
- 22. The Chief Engineer Power (Electrical), West Electrical Zone / Central Electrical Zone/ Eastern Electrical Zone/ Transmission, Planning & Monitoring Zone, Govt. of Arunachal Pradesh, Itanagar.
- 23. The Chief Engineer, PWD, North West Zone, Tawang/ Training & Vigilance / Highway Zone / Survey, Investigation, Design & Planning / Eastern Zone / Western Zone / Central Zone-A/ Central Zone -B, Pasighat /Eastern Zone Itanagar, Govt. of Arunachal Pradesh.
- The Chief Engineer, RWD, Eastern Zone / Western Zone / D & P, Govt. of Arunachal Pradesh.
- The Chief Engineer, WRD, Western Zone / Eastern Zone, Govt. of Arunachal Pradesh, Itanagar.
- The Chief Engineer PHE, Design & Planning / Eastern Zone / Sanitation / Western Zone, Itanagar, Govt. of Arunachal Pradesh.
- The Deputy Resident Commissioner / Additional Resident Commissioner , Kolkata / Guwahati / Shillong / Tezpur / Mohanbari/ Lilabari , Govt. of Arunachal Pradesh.
- 28. The Treasury Officer, Tawang / Bomdila / Seppa / Itanagar / Lemmi (Seijosa) / Naharlagun / Ziro / Koloriang / Palin / Raga / Daporijo / Basar / Likabali / Aalo / Mechuka / Yingkiong / Pasighat / Namsai / Anini / Roing / Tezu / Khansa / Changlang / Longding, Govt. of Arunachal Pradesh.
- The Sub Treasury Officer, Jang / Lumla / Dirang / Singchung / Sagalee / Ruksin / Kanubari / Deomali / Jairampur / Miao. Govt. of Arunachal Pradesh.

30. Office Copy.

(Dr. SharatChauhan, IAS)
Principal Secretary (Finance)
Govt. ofArunachal Pradesh
Itanagar.

001/8/22